

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-09-2023 AT 10:30 AM

CP(IB) No. 135/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. Chirag L Jain

...Operational Creditor

VS

M/s. Lumiford Private Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

No representation for the Operational Creditor. Learned Counsel Ms. Priyanaka Das and Mr. Siddharth Shankar, for the Corporate Debtor present. At request let this matter to be listed on the top of the list, on 12.10.2023. subject to part heard.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)